GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:818 ANSWERED ON:16.07.2014 INTERNATIONAL HUB AIRPORT Chavan Shri Ashok Shankarrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether large area of forest land was diverted for development of World Class Multi-Model International Hub Airport at Nagpur (MMIHAN) and if so, the details thereof;
- (b) whether the Government of Maharashtra has forwarded a compliance report for clearance of forest land for the same;
- (c) if so, the details thereof; and
- (d) the time by which MMIHAN will become operational?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) Two proposals for diversion of 9.17 ha and 10.36 ha of forest land under the Forest (Conservation) Act, 1980 for construction of Multimodal International Hub Airport in faovur of Chief Engineer, Maharashtra Airport Develop Company Ltd. (MIHAN) in Nagpur, Maharashtra have been accorded Stage-I approval on 12.03.2013 by the Regional Office, Bhopal.

Compliance report on the conditions stipulated in the Stage-I approval has been submitted by the State Government without providing detail of mutation of Zudupi jungle land identified for raising compensatory afforestation in favour of the State Forest Department. The Regional Office, Bhopal has requested the State Government to submit complete compliance report of the same on 13.03.2013 and 8.07.2013. Reply from the State Government is still awaited. After receipt of satisfactory compliance report from the State Government, the proposal will be considered for Stage-II approval.